HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

ORDER

Subject:- Regularization of services of eight Adhoc Orderlies.

No. 1444 Dated: 25/02/2020.

On the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/ Officers of the High Court Staff as approved by Hon'ble the Chief Justice the services of the following Adhoc orderlies are hereby regularized w.e.f the dates shown against each i.e, the date they have completed their seven year's service in pay scale of Rs.4440-7440+GP 1300(PR) revised Level SL-1 (Rs.14800-47100) against the eight supernumerary posts created by the Government vide order No. 236-JK(LD) 2019 dated 16.12.2019;-

S. No.	Name of the Official	Place of posting	Date of Regularization
1.	Mushtaq Ahmad Hajam	High Court Wing, Srinagar.	20.12.2014
2.	Adnan Wani	High Court Wing, Srinagar.	31.12.2014
3	Yog Raj	High Court Wing, Jammu	04.01.2015
4	Javid Ahmad Mir	High Court Wing, Srinagar.	30.08.2015
5	Fayaz Ahmad Mir	High Court Wing, Srinagar.	05.09.2015
6	Tahir Sidiq Gujri	High Court Wing, Srinagar.	05.09.2015
7	Jawahar Ahmad Latoo	High Court Wing, Srinagar.	05.09.2015
8	Showkat Ahmad Bhat	High Court Wing, Srinagar.	06.09.2015

Note: Regularization of Shri Fayaz Ahmad Mir figuring at S.No.5 shall remain subject to outcome of the Regular Enquiry.

Dated

Principal Secretary to Hon'ble the Chief Justice for information of Her Lordship.

Secretary to Hon'ble Mr. Justice for information of His Lordship

Registrar Vigilance, High Court of J&K, Jammu for information and n/a.

By order;

Registrar Computers, High Court of J&K, Jammu with the request to upload the same on the High

- Registrar Judicial, High Court of J&K, Jammu/Srinagar for information and n/a.
- Director Finance, High Court of J&K, Jammu for information and n/a.
- Accounts Officer, High Court Wing, Jammu/Srinagar for information and n/a.

....for information and compliance.